Government

The House reassembled after lunch at two of the clock, MR. DEPUTY CHAIRMAN in the Chair.

MR. DEPUTY CHAIRMAN: Now, we take up the Bill for withdrawal – the Border Security Force (Amendment) Bill, 2011. Shri Kiren Rijiju.

## **GOVERNMENT BILLS**

## The Border Security Force (Amendment) Bill, 2011

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): Sir, with your permission, on behalf of my senior colleague, Shri Rajnath Singh, I move for leave to withdraw the Bill further to amend the Border Security Force Act, 1968.

The question was put and the motion was adopted.

SHRI KIREN RIJIJU: Sir, I withdraw the Bill.

Resolution Re. Nomination of members to Parliamentary Committee to review the rate of dividend payable by Indian Railways to General Revenues

MR. DEPUTY CHAIRMAN: Now, we will take up further discussion on the Railway Budget.

SHRI SURESH PRABHU: Sir, can I move the Resolution for the RCC?

MR. DEPUTY CHAIRMAN: Yes, you move the Resolution.

THE MINISTER OF RAILWAYS (SHRI SURESH PRABHU): Sir, I move the following Resolution:—

"That this House concurs in the Recommendation of the Lok Sabha that the Rajya Sabha do agree to the nomination by the Chairman of six Members from the Rajya Sabha to the Parliamentary Committee to review the Rate of Dividend which is at present payable by the Indian Railways to the General Revenues as well as other ancillary matters in connection with Railway Finance *vis-à-vis* General Finance and to make Recommendations thereon".

The question was put and the motion was adopted.